

वार्षिक प्रतिवेदन
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भारतीय प्रतिभूति और विनिमय बोर्ड
SECURITIES AND EXCHANGE BOARD OF INDIA

MEMBERS OF THE BOARD

Shri D. R. MEHTA
Chairman

Member appointed under Section 4(1)(d) of the SEBI Act, 1992 (15 of 1992)

JAYANTH RAMA VARMA
Full-time Member

KUMAR MANGALAM BIRLA

Members nominated under Section 4(1)(b) of the SEBI Act, 1992 (15 of 1992)

RAKESH MOHAN
Adviser to Finance Minister
Ministry of Finance
Department of Economic Affairs
Government of India

S P TALWAR
Deputy Governor
Reserve Bank of India

V GOVINDARAJAN
Secretary
Department of Company Affairs
Ministry of Law, Justice and Company Affairs
Government of India

As on March 31, 2001

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ABBREVIATIONS

ALBM	Automated Lending and Borrowing Mechanism
ALBRS	Automated Lending and Borrowing Under Rolling Settlement
AMC	Asset Management Company
AMFI	Association of Mutual Funds in India
APRC	Asia Pacific Regional Council
BLESS	Borrowing and Lending of Securities Schemes
BOLT	BSE On-Line Trading
BgSE	Bangalore Stock Exchange
BSE	Bombay Stock Exchange
BSE Natex	BSE National Index (100 Scrips)
BSE Sensex	BSE Sensitive Index (30 Scrips)
CBDT	Central Board of Direct Taxes
CCPS	Cumulative Convertible Preference Shares
CDSL	Central Depository Services Limited
CFRS	Carry Forward Under Rolling Settlement
CIS	Collective Investment Schemes
CNS	Continuous Net Settlement
CRA	Credit Rating Agency
CRISIL	Credit Rating Information Services of India Ltd
CSEKL	Capital Stock Exchange of Kerala Limited
CUG	Closed User Group (Connectivity)
DCA	Department of Company Affairs
DFI	Development Financial Institution
DoT	Department of Telecommunications
DPs	Depository Participants
DRR	Debenture Redemption Reserve
DSE	Delhi Stock Exchange
DVP	Delivery versus Payment
ERO	Eastern Regional Office
ESOS	Employee Stock Options Scheme
ESPS	Employee Stock Purchase Scheme
FCDs	Fully Convertible Debentures
FERA	Foreign Exchange Regulation Act
FIFO	First In First Out Method
FIIs	Foreign Institutional Investors
Fis	Financial Institutions
FVRC	Foreign Venture Capital Investors
GDP	Gross Domestic Product
GIC	General Insurance Corporation
ICAI	Institute of Chartered Accountants of India
IDFC	Infrastructure Development and Finance Corporation
IL&FS	Infrastructure Leasing and Financial Services
IOSCO	International Organisation of Securities Commissions
IPO	Initial Public Offer

ISDN	Integrated Services Digital Network
ISE	Inter-connected Stock Exchange of India Ltd.
ISIN	International Securities Identification Number
LSE	Ludhiana Stock Exchange
LAN	Local Area Network
MCFS	Modified Carry-Forward System
MF	Mutual Fund
MSE	Madras Stock Exchange
MoU	Memorandum of Understanding
NAV	Net Asset Value
NBFC	Non-Banking Financial Company
NCAER	National Council of Applied Economic Research
NCDs	Non-Convertible Debentures
NCFM	NSE Certification on Financial Management
NPA	Non-Performing Assets
NRI	Non-Resident Indian
NRO	Northern Regional Office
NSCCL	National Securities Clearing Corporation Limited
NSDL	National Securities Depository Limited
NSEIL	National Stock Exchange of India Limited
OCBs	Overseas Corporate Bodies
OCCPS	Optionally Convertible Cumulative Preference Share
OFCDs	Optionally Fully Convertible Discounted Debentures
OFCDs	Optionally Fully Convertible Debentures
OIC	Overseas Investor Cell
OTCEI	Over-the-Counter-Exchange of India
PCD	Partially Convertible Debenture
PSU	Public Sector Undertaking
RAIN	Registrars Association of India
RTI	Registrar to the Issue
S&P CNX NIFTY	NSE Index (50 Scrips)
SAT	Securities Appellate Tribunal
SC(R) Act	Securities Contract (Regulation) Act, 1956
SEBI	Securities and Exchange Board of India
SGF	Settlement Guarantee Fund
SHCIL	Stock Holding Corporation of India Limited
SRO	Self Regulatory Organisation
STA	Share Transfer Agent
T-Bills	Treasury Bills
UTI	Unit Trust of India
VCU	Venture Capital Undertaking
VSAT	Very Small Aperture Terminal
WAN	Wide Area Network
WAP	Wireless Application Protocol
WDM	Wholesale Debt Market